

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/349(KB)2022  
IA(I.B.C)/982(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>GOKUL SAI UDYOG LLP VS KATYAYNI NATURAL RESOURCES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conference/physically)**

Mr. Shaunak Mitra, Adv. ] For the Financial Creditor

Mr. A. Chaudhury, Adv.

Mr. Amandeep Singh, Adv.

Mr. Gulshan Kr. Sachdev, Adv. ] For Corporate Debtor

Mr. Ranjit Kumar, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. Supplementary-affidavit, if any, be filed within seven days.
3. List this matter on **07.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**